

DEMANDS FOR SUPPLEMENTARY  
GRANTS GENERAL, 1969-70

THE MINISTER OF STATE IN THE  
MINISTRY OF FINANCE (SHRI P. C.  
SETHI) : I beg to present a statement  
showing Supplementary Demands for Grants  
in respect of the Budget (General) for  
1969-70.

## MESSAGE FROM RAJYA SABHA

SECRETARY : Sir, I have to report the  
following message received from the Rajya  
Sabha :

"In accordance with the provisions of  
rule 127 of the Rules of Procedure and  
Conduct of Business in the Rajya  
Sabha, I am directed to inform the  
Lok Sabha that the Rajya Sabha, at  
its sitting held on the 8th August,  
1969, agreed without any amendment to  
the Banking Companies (Acquisition and  
Transfer of Undertakings) Bill, 1969,  
which was passed by the Lok Sabha at its  
sitting held on the 4th August, 1969."

STATEMENT RE : DELAY IN LAYING  
OF CERTAIN NOTIFICATIONS ON  
TABLE OF THE HOUSE

THE MINISTER OF STATE IN THE  
MINISTRY OF HOME AFFAIRS (SHRI  
VIDYA CHARAN SHUKLA) : Shall I  
read out the statement or lay it on the Table  
of the House ?

MR. SPEAKER : He may lay it on the  
Table of the House.

SHRI VIDYA CHARAN SHUKLA :  
I lay a statement clarifying the point raised  
in the House on the 25th July, 1969, regard-  
ing delay in laying on the Table copies of  
certain notifications under the All India  
Services Act, 1951, on the Table of the  
House. [Placed in Library. See No. LT-  
1639/69.]

## RE : CALL-ATTENTION NOTICE

श्री शिव चंद्र भद्र (मधुबनी) : अध्यक्ष

महोदय, मुझे यह कहना है कि फ्रैंक का  
डिबैलुएशन हुआ है जोकि फ्रांस की करेंसी है।  
हिन्दुस्तान का व्यापार फ्रांस के साथ है।  
इस डिबैलुएशन का असर हिन्दुस्तान के व्यापार  
पर पड़ेगा। मैं चाहूँगा कि सरकार इस  
पर.....

MR. SPEAKER : माननीय सदस्य काफी  
देर से हाऊस के मेम्बर हैं। वह स्टेज अब चली  
गई है। बीच में मामले को लाने का तरीका  
होना है। हम कई आइटेम्स क्रॉस कर चुके हैं।  
He has to give separate notice. Call-attention  
notices which have not been accepted cannot  
be brought on to the agenda in this way.

SHRI HEM BARUA (Mangaldai) : We  
have not understood your logic in rejecting  
the call-attention motion on the devaluation  
of the French franc.

MR. SPEAKER : We can take up only  
one call-attention a day. Otherwise, we may  
have to devote a full day to call attention  
notices. That is very difficult.

SHRI HEM BARUA : There cannot be  
any judgment on that basis. There are  
precedents in this House when two call-  
attention notices have been taken up on the  
same day.

MR. SPEAKER : We will discuss it  
this evening. I have already called a  
meeting.

RE : RAILWAY ACCIDENT NEAR  
HYDERABAD

SHRI HEM BARUA (Mangaldai) :  
There should have been a statement on the  
railway accident which took place near  
Hyderabad. I wrote to you about it.

SHRI JYOTIRMOY BASU (Diamond  
Harbour) : There was no headlight.

THE MINISTER OF RAILWAYS (DR.  
RAM SUBHAG SINGH) : There was  
light.